

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-895(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019.**

**NAME OF THE COMPANY: Kaushalya Bansal V/s. Dwarkadhis Projects Pvt.
Ltd.**

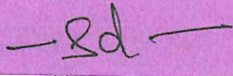
UNDER SECTION 7 OF IBC CODE, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

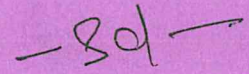
Present: None

ORDER

None appeared. In the interest of justice, the matter is adjourned to 8th
January, 2020.



**(L.N. Gupta)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**